

CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Original Application No. 527 of 2010

Monday, this the 13th day of December, 2010

CORAM:

Hon'ble Mr. Justice P.R. Raman, Judicial Member Hon'ble Mr. K. George Joseph, Administrative Member

Noushad, aged 35 years, S/o. Abdul Azeez, P.K. House, Venjaramood P.O., Thiruvananthapuram-695 607.

Applicant

(By Advocate – Mr. T.M. Abdul Latiff – Not present)

Versus

- 1. Union of India, represented by the Secretary, Ministry of Human Resources Development, New Delhi.
- 2. The Secretary, Department of Secondary & Higher Education, Ministry of Human Resources Development, Government of India, Manasagangotri, Mysore-570 006.
- 3. The Director, Central Institute of Indian Languages, Mysore.
- 4. The Principal, Southern Regional Language Centre, Mysore.
- 5. Smitha, Resource Person, Southern Regional Language Centre, Mysore.

Respondents

(By Advocate - Mr. Sunil Jacob Jose, SCGSC)

This application having been heard on 13.12.2010, the Tribunal on the same day delivered the following:

ORDER

By Hon'ble Mr. Justice P.R. Raman, Judicial Member -

Neither the counsel nor the applicant was present when the matter was

taken up on 1.11.2010. However, so as to enable the applicant to file a rejoinder despite absence noted the matter was adjourned. Subsequently, the matter again came up for consideration on 10.12.2010 when also neither the applicant nor the counsel was present. Hence, it was directed to be listed for orders on 13.12.2010. When the case was taken up today, neither the applicant nor the counsel appeared. It appears that the applicant is no longer interested to prosecute the matter. Accordingly, the OA is dismissed for non-prosecution. The interim order stands automatically vacated.

(K. GEORGE JOSEPH) ADMINISTRATIVE MEMBER (JUSTICE P.R. RAMAN) JUDICIAL MEMBER